The House then reassembled at half-past two of the Cock, Mr. CHAIRMAN in the Chair.

Re omissio i by A.I.R.

#### REFERENCE TO ALLEGED OMISSION IN A. I. fc. BROADCASTS OF THE REPORT OF A DEMONSTRATION HELD BY THE S. S. P. IN LUCKNOW - comtd.

MR. CHAIRMVN: Hon. Members will please note that I have taken notice of the most unfor unate incident which has taken place today in the House. I, however, do no wish to say anything on that matter tot ay; I will be able to say something ton.orrow. The portions which I have m irked on the records will be expunged . nd the Press will note this these should not be published.

SHRI S. N. MISHRA (Bihar): Sir' I hope that in the baorning also the Press had taken note of this because you had ordered expunctio i. So whatever happened in the mornine should not be published in the Press.

MR. CHAIRMAN: Yes, they should have taken notice of this because 1 said it. Mr. Rainarain.

श्री राजनारायण : श्रीमन्, मुझं बहुत ही अफसोस है कि मैं अपने क्षोभ को प्रातःकाल अच्छी तरह से, अच्छे प्रकार से व्यक्त नहीं कर पाया, कुछ यहां पर घटनायें ऐसी, घट गईं। मैं आपको बराबर के लिये, आज के लिय ही नहीं बराबर के लिये, यह कह देना चाहंगा और आपके द्वारा बदन के माननीय सदस्यों को कह देना चाहुंगा कि यदि कोई हमारे प्रति तनिक भी निष्ठा या आदर दिखायेगा तो मैं उसके लिये उसका सौग्ना आदर दिखाने के लिये तैयार हं लेकिन अगर कोई हमारे प्रति तनिक भी कुडिलता दिखाता है तो उसकी प्रतिकिया हमारे उपर अवश्य होती है और होगी और इसको मैं मानव-स्वभाव मानता हं, हमने इसको गांबी जीसे सीखा है। गांधी जी की एक आंख लाज रहती थी और एक आंख आर्द्र रहती थी। एक लाल और एक आर्द्र। तो हमारी एक आंच आई है और एक आंख लाल है। यह मैं आपके द्वारा बता देना चाहता हं। आप हमारी म्बीबत को इस वक्त देखिये। श्री सभापति : अब आप अपनी बात कहिये।

थी राजनारायण: श्रीमन्, कल लखनऊ में संयुक्त सोशलिस्ट पार्टी के नेतत्व में करीब दो लाख जनता राज्य के कोने कोने से आई, उसमें शोषित, पीड़ित, किसान, मजदूर थ, नंगे भुखे किसान मजदूर थे, उसमें छोटे छोटे दुकानदार थे, उसमें मजदूर थे, उसमें विद्यार्थी थे, निम्न तबके के लोग थे और जो औरतें आई हुई थीं, श्रीमन्, उनके कपड़े बिल्कुल फटे थे उससे देखा जासकता थाकि आज उत्तर प्रदेश के राज्य में क्या स्थिति है। बाढग्रस्त क्षेत्र के लोग आये थे, जिनके मकान इह गये है, जिनके खाने के लिये कोई चीज रह नहीं गई है, जिनके पशुसब बह गये हैं, वे आये थे। तो दों लाख की जनता तीन तीन सौ मील चल कर के पैदल और बसों में और ट्रेनों में पहुंची। रेडियो को सूचना हुई थी कि इसकी फिल्म ली जानी चाहिये मगर कोई फिल्म की व्यवस्था नहीं की । क्यों ? मैं आपके द्वारा जानना चाहंगा और आपके द्वारा इससे सम्बन्धी सरकार के मंत्री से कहना चाहंगा कि सरकार इस पर जरा सोचे कि आखिर डिक्टेटरिशप, तानाणाही, अधिनायकवादी व्यवस्था और जन-तंत्री व्यवस्था का फर्क क्या है ? वह व्यवस्था श्रीमन, जनतंत्री नहीं है जो अल्पमत को बहमत मे परिणत होने के लिये तमाम सम्भव साधनों को मुहय्यान करे। यह बहुमत की जिम्मेदारी होगी। फिर भी न तो रेडियो में उसका कोई प्रचार हुआ, न तो वहां पर फिल्म ली गई और न अखबार वालों ने कुछ दिया। मैं अखबारवालों का क्या कहं। अखबार वाले इतने डरवा दिये गये हैं कि जिस बात को समझ लेते हैं कि श्रीमती इन्दिरा नेहरू गांधी इससे रुप्ट हो जायोंगी उस बात को, उनकी बात को, वह निकालते नहीं।

श्री एस० डी० मिश्रा: (उत्तर प्रदेश): कागज कैसे मिलेगा? फिर तो कागज नहीं मिलेगा ।

श्री के o एस o चावड़ा : कागज कैसे मिलेगा ?

श्री राजनारायण: श्रीमन, वहां हमारी केन्द्रीय पार्टी के श्री जाजं फर्नेडीज थे, श्री एस० एम० जोशी थे, लोक सभा केश्री मध् लिमये थे. श्री राम सेवक यादव थे, श्री गोडे म राहरि थे, तमाम केन्द्रीय पार्टी के बड़े बड़े नेता गए थे। कहीं भी आपने अखबार में पढ़ा? आप भी रोज अखबार पढते होंगे। कही आपने पढा। तो हमारा यह सवाल था कि यह आल इंडिया रेडियो है या आल इन्दिरा रेडियो है।

श्री एस० डी० मिश्र: आल गजराल रेडियो है।

श्री राजनारायणः यह चारों तरफ चर्चा है। यह सदन है जहां पर कि राज्य की जनता की भावना की अभिब्यक्ति होती है और मैं राज्य की जनता की भावना की अभिव्यक्ति करने के लिये आपके द्वारा आपके जरिये से. सुचना और प्रसारण मंत्री से कहना चाहता है कि उन्होंने रेडियों का दूरुपयोग किया है, उन्होंने अपनी ताकत और शक्ति के गमान में आ कर के उसका निजी इस्तेमाल किया है। इसकी कहीं न कहीं प्रतिक्रिया होनी चाहिये। ऐसा न हो, मैं कोई धमकी नहीं दे रहा है, लेकिन मैं आज कहना चाहता हं कि अगर इसका कोई प्रति-कार नहीं हुआ तो कल परसों तक रेडियो स्टेशन घेरे जायेंगे, केवल दिल्ली में ही नहीं, लखनऊं में घरा जायेगा, वाराणसी में घेरा जायेगा. दूसरी जगहों पर घेरा जायेगा, और अगर इसका प्रतिकार नहीं हुआ, इसकी सीमा नहीं बन्धी,

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) in the Chair.]

तो मैं आपके द्वारा कहना चाहता हूं कि श्रीमती इन्दिरा नेहरू गांधी का उत्तर प्रदेश में पदा-पंण करना मना होगा, उनको भी काले झंडे दिखाये जायेंगे, उनको भी घेरा जायेगा।

श्री शीलमद्र याजी (बिहार) : क्या धमकी दे रहे हैं ?

**भी राजनारायणः** श्रीमन्, में आपके द्वारा अदब के साथ कहना चाहता है कि यह टाइम्स आफ इंडिया है। यह टाइम्स आफ इंडिया है। श्रीकृमार मंगलम साहव आज उसके डाइरेक्टर है, वेयरमैन हैं। मैं इसको इसलिये फाड रहा हं, चीड रहा हं कि इसमें एक **खबर** नहीं हैं, दो लाख आदिमयों के प्रदर्शन की, इसमें एक कालम नहीं है। जो जगह खाली हो वहां आज कुमार मंगलम साहब सुधोभित हो रहे हैं। यह पैटियाट है, जिसे किसानों का, मजदूरों का, दलितों का कहते हैं।

## एक माननीय सदस्य : रूस का है।

श्री राजनारायण: में जानना चाहता है कि कल लखनऊ में कीन आये थे ? कला लखनऊ में जैपरिया गये थे. सिघानिया गये थे, बिडला गये थे, टाटा गये थे, गोयनका गये थे, या साह जैन का परिवार गया था कला लखनऊ में कौन गयेथे कि जिसके बारे में इस पेट्रियट में चर्चा नहीं हुई। यह शद्धतः आज पूंजीपतियों और विदेशियों का गुलाम है। हम चृकि इस सदन में उठा चुके हैं कि सात लाख रुपये की विदेशी सहायता इसको मिली है इसलिये इस पैटियाट में इसकी जगह नहीं मिली, लखनउ के ऐतिहासिक प्रदर्शन की चर्चा इसमें नहीं हुई, इसलिये इसकी भी मैं घज्जियां उड़ा रहा हं, इसकी भी फाड़ रहा है। यह है नवभारत टाइम्स. शान्ति प्रसाद का बच्चा। इसमें लिखा है छ: हजार और कहां ? यह देखिये। कोई छोटी सी आंख हो, रोशनी नहीं हो, तो पड़ नहीं सकता। लिखा है संसोपा का प्रदर्शन-लगभग छ: हजार कार्यकर्ताओं ने आज विधान भवन के सामने प्रदर्शन किया और चन्द्रभान गप्त-से त्रन्त त्यागपत देने की मांग मैं इस "नवा भारत टाइम्स" को फाडताहं। जो मित्र हमको यह कहते हैं कि हम सिडिकेट के गलाम हैं मैं उन लोगों से कहना चाहता हं...

### (Interruptions)

SHRI M. M. DHARIA (Maharashtra): Mr. Vice-Chairman, Sir, on a poini of order. I know, Sir, that this House has established a tradition, a good tradition, that if some Member wants to mention

and then placing .hem on the table and immediately stopj ed, and this cannot be

: He is a so giving a performance. Mis is also a dff malic performance, his gesticulations ami सत्ता का केन्द्रीकरण जहां होगा वहां पर अधिall the rest of it.

SHRI A. P. CHATTERJEE (West Bengal) : The आता है। इसलिय हमारे प्रदर्शन के साथ जैसे on y thing I am just asking is what about the 'Statesman' and the 'Hindustan Time.'. So is Mr. Rajnarain in love with the Swatantra paper, a Birla paper, that he is not tearing it? They also have not given prominence to it as '. know. नापाक कोशिया की है में उसकी निदा करता Have you seen them ?

श्री राजनारायगः श्रीमन मैं अपने मिल थी चटर्जी का बहुत ही शक्तिया अदा करता हुं कि उन्होंने हबसे कहा कि "स्टेट्समैन" के बारे में क्यों नहीं कहते। गलती या सही स्टेटसमैन ने इसके बारे में कुछ चर्चा की है और हिन्दुस्तान टाइम्स ने भी कुछ चर्चा की है । नेशनल हैराल्ड ने भी कुछ चर्चा की

उत्तमभाष्यक्ष (भी महाबीर प्रसाद भागव): Interruption) राजनारायण जी...

take your seat. Mr. Chandra Shekhar. भीक्छ चर्चा की है।

must nov wind up please.

म राड्या पर होता जावनावाहा नाम प्रतिकार Coverage or not. but it is not correct to say that सदन को बतलाना चाहता हूं, इस देश और राज्य की जनता के कानों तक पहुचाना

some urgent matti r of importance he is बाहता हूं कि आगे आने वाले अधिनायकवाद allowed by the Ch; ir. I have no objection to it. But since when has this floor become a floor for c ramatic performances? हा और मारी ताकत, सारी सत्ता, अगर आज It cannot be done And why is it being allowed, right fn m abuses, iight from taking out shoes ar & keeping them in bands (Interruption) ना में अपने मिल मोहन then tearing som: newspapers? This affect and sort of dramatic perfoimance should be immediately stonied and this cannot be the behaviour of any Member of this art authorse. Will you please stop this, Sir? SHRI GODE"} MURAHARI (Uttar Pradesh) का कन्द्रीकरण नहीं करना चाहता है और नायकशाही आ जाती है, वहां पर जनतंत्र नहीं समाचारपवों ने, सरकारी रेडियो ने, प्रधान मंत्री के इशारे पर उसका समाचार दवाने की हं और आपके द्वारा सदन के सम्मानित सदस्यों से चाहुंगा कि सदन की एक कमेटी बंठाई जाय जो देखें कि रेडियों का आगे चल कर के किस तरह से इस्तेमाल होना चाहिये और इस तरह से इस्तेमाल नहीं होना चाहिये जैसे हो रहा है, बरना इस तरह का दुरुपयोग सारे देश में और सारे राज्य में एक विस्फोटक स्थिति पदा करेगा और उस विस्फोटक स्थिति का मकाबला करने में सरकार समर्थ नहीं हो सकेगी।

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Order please. Now you please

SHRI CHANDRA SHEKHAR (Uttar Pradesh) THE VICE-C HAIRMAN (SHRI M. P. the House and for my hon. friend" Mr. Rajnarain, BHARGAVA): Mr. Rajnarain, you were last night I heard the radio, the main news given five min.ites by the Chairman You bulletin at 9 and the subsequent one at 10-30, and I heard the All India Radio announce that there was a massive demonstration—the word 'massive' I heard— under the leadership of the S.S.P, in Lucknow and that there were some talks between Mr. C. B. Gupta and the S.S.P, leaders, and all those talks were quoted. I do not know में रेडियो पर इतना अधिनायकणाही कन्ट्रोल whether Rajnarainji is satisfied with that

#### [Shri Chandra Shekhar]

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Radio did not mention it. The All India Radio mentioned that there was a massive demonstration under the leadership of the S.S.P, in Lucknow.

SHRI S. N. MISHRA: Mr. Vice-Chairman, only one word about this very matter. Although there might be many extenuating factors in the present situation to which the hon. Member Shri Raj-narain has referred—particularly the hon. Membtr Shri Chandra Shekhar has drawn attention to them—I must say that I would be failing in my duty if I do not express a feeling of revulsion against: he ways e. the All India Rad.'c. The situauon is becoming so explosive, Mr. Vice-Chairman, that there is bound to be a massive agilatith against the shameful ways adopttd by the All India Radio in setting aade news of national and international importance and promoting personality cu't.

SHRI CHANDRA SHEKHAR: I rise on a point of order.

SHRT BHUPESH (GUPTA West Bengal) : 1 have something to say.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): What is your point of order?

#### SHRI CHANDRA SHEKHAR : Mr.

Vice-Chairman, are we discussing the All India Radio's performance because about the peiformance of the All India Radio our views may be different? If Mr. Mishra thinks that it is encouraging personality cult. I think the All India Radio is discharging a national duty in fighting reaction. That is my view. The AU India Radio is fighti; g the reactionaries that are coming to raise their heads in this country.

(Interruptions)

THE VICE-CHAIRMAN (SHRI M. P. BHARVAGA) : Order please.

SHRI RAJNARAIN :;On a point of order.

THE VICECHAIRMAN (SHRI M. P. BHARGAVA): Not now. I am on my legs. You all please take your seats.

I want to tell the hon. Members that everyone of us here is to perform his duty. Everyone must be aware ol"

भावना सं कर्तव्य ऊंचा है।

that we should try to do our duty without bringing in sentimei.ts.

SHRI RAJNARAIN: Mr. Chandra-Shel'har is bringing in the sentiments.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA1: There are occasions when Members may feel strongly about a certain thiii.tf. But it should be expressed in 3 graceful and dignified manner befitting the position and stature of this august House. Every Member in this House carries a responsibility to the nation in discharging his duty, and he should nol forget that what he is doing here is being watched not only in this country out abl cad also. Let it not he said that Rajya Sabha is a laughing-stock of the world.

SHRI BHUPESH GUPTA: Does the world know about Rajya Sabha?

SHRI S. N. MISHRA: It is the Government.

THE VICE-CHAIRMAN (SHRI-M. P. BHARGAVA): I hope every Member will bear this in mind and wil) try to acquit himself in future. Now we go to the next subject. Mr. Vaishampayen.

SHRI BHUPESH GUPTA: No, Sir, I have something to say. You have allowed everybody to have his say and I too must be allowed my say in the matter

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Just a minute. WiH you kindly take your seat? I will explain the position. Mr. Rajnarain took the permission of the Chair to mention a certain thing, as is the practice of this House. The House will agree with me that this is not a debate. If we want to debate the functioning of the A. I. R. every Member of this House is welcome to move a motion that the functioning of the A. I. R. be taken into consideration, and that will provide all the opportunity to every Member to say whatever he wants to say. Therefore T shall appeal to the Members to stop K11 this now and go to the regular business.

SHRT BHUPESH GUPTA: Only this I may tell you that if the A. I. R. does not give publicity to what we say about various parties including the 'Syndi-

cate', the A. [. R. may be raided in a few days.

SHRI S. D. 1<sup>^</sup> ISHRA: He is a member of India's Star Chamber. Why should he worry about

AN HON. IS EMBER: There should be one day's d< bate.

SHRI BHUPLSH GUPTA: You are right in v\* iat you have said, Mr. Vice-Chairman, and I submit to your ruling. You 1 ave said a good thing. The Communi t Party is among the opposition part es and our criticisms also must recei /e due attention by the A. I. R. Ot lerwise unpleasant things may happen in the streets of Calcutta and othei parts of West Bengal.

SHRI KRIS1 IAN KANT (Haryana): I also feel as Mr Bhupesh Gupta feels. I have a feeling, we on this side have a feeling that the All India Raido is being bullied by sone Opposition Members. (Interruptions). T me is given to Mr. Raj-narain's party and to other patties by the All Radio (Interruptions).

(Many hon. A 'embers stood up to speak)

THE VICI -CHAIRMAN (SHRI-M. BHARGAVA): I have called Mr. B. B. Dis; let him speak.

SHRI M. N . DHARIA : How can Mr. Rajnarain ay this when he cannot control himself and does things which are done in fish markets?

श्री राजनारायगः श्रीमन् यह क्या तमागा है? आपने श्रीभूपेश गुप्त को क्यों नहीं रोका। उनको जो कुछ कहना होता है वह कह लेते है और जब दूसरे खड़े होते हैं तो आप उन्हें रोकते है।

#### Interruptions)

(Many hon. Members started speaking-at the some time)

SHRI K. S. CHAVDA: Sir, since you have allowe\* I. others to speau we should also be al lower to have our say.

THE VIC ii-CHAIRMAN (SHRI" M. P. BHARGAVA): Will you take your seats?

I am sorry tint hon. Members are not even following the rules of procedure of this House. One hon. Member has to get up and speak at one time and not so many Members should get up at the same time. We have to conduct ourselves in a graceful and orderly manner. I have called Mr. B. B. Das and let him have his say. If any Member has to say anything further we shall see, but I have to remind Members again that we are not discussing the functioning of the AIR at the present moment. I have told you the way in which it can be discussed. Now, Mr. B.B. Das.

af the report of demonstration 1568 by S.S.P, in Lucknow

#### SHRI BANKA BEHARY DAS (Orrisa):

Mr. Vice-Chairman, Sir, those who observe the very elementary rules in this House, you can well imagine the difficult position in which they always find themselves in this Houce. Sir, I agree with you entirely that sentiments should not be brought into this matter and there are other occasions when this AIR matter can be discussed. I also do not like the idea of tearing newspapers here because there at e other opportunities to control the press, to restrain the press, not controlling in the sense in which the Cover iment is trying to do. I also differ strongly from my friends OH other side. Because it suits their purpose today they are saying that the AIR is behaving very impartially; I do not agree with them.

THE VTCE- CHAIRMAN (SHRI M. ;\ BHARGAVA): I am sorry you are coming to the merits of the question.

SHRI BANKA BEHARY DAS: The Ali India Raido is not at all.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): That is all right. We can discuss that at the proper time.

#### (Interruptions)

SHRI KRISHAN KANT: Sir, we must be allowed also.

THE VICE-CHAIRMAN M. 1 . BHARGAVA) : Mr. Krishan Kant will you take your seat? After all, we have to have some order in the House. What is this? Member after Member using in their seats and shouting? Let us be

SHRI LOKANATH MISRA-(Orissa): But the point is this. Sir, will you kindly sit down? Or else I cannot stand up.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): I am only requesting Members that now we might go back to tlie regular business, and we shall have nothing further or, this.

SHRI BANKA BEHERY DAS; I have not finished yet. (Interruptions)

SHRI MULKA GOVINDA REDDY (Mysore) : Sir you must allow him to finish at least

SHRI BANKA BEHARY DAS: You see, the moment you stood up I sat down but if I am not looked after properly...

THE VICE-CHAIRMAN (SHRI-M. P. BHARGAVA): What I have to request you, Mr. Das, is let us not discuss the merits of the functioning of the AIR.

SHRIBANKA BEHARY DAS: I am not going into that at all but I want to warn them. . .

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Warning is nol something that is separate from the debate.

SHRI BANKA BEHARY DAS : . . . because the way it functions, th,- All India Radio cannot be tolerated in this country.

(Interruptions)

SHRI KRISHAN KANT : Sir, we should also get a chance to say from this side.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): No; we have had enough.

SHRI LOKANATH MISRA: No; it cannot go that way. If strictly adhering to the rules of the House becomes a disadvantage then I am undone. I have been trying to attract your kind attention but....

THE VICE-CHAIRMAN (SHRI M. ['. BHARGAVA): Everbody is trying to catch my attention but this is not the occasion. That is what T am saying.

SHRI LOKANATH MISRA : That is what I want to submit.

THE VICE-CHAIRMAN (SHKI M. P. BHARGAVA): A stop has to be made somewhere. If I allow Mr. Loka-nath Misra, I have to allow this side, tint side and so on. I would only appeal to the Members for self-restraint.

by S.S.P. in Lucknow

#### SHRI LOKANATH MISRA:

Unless you allow me I will not speak. I do not seek your indulgence. I do not crave for indulgence because I have a right of my own. But indulgence is being distributed here very generally; thai is what troubles me. If you had strictly come to the conclusion that there should not be any speeches and that Mr. Raj-narain was the only person who would be allowed to say something on the matter then that would have been an end of the thing. But subsequently the stand was probably changed a little and some leniency was shown. Some more people were allowed to speak and then abruptly you say that nobody else will be allowed to speak. I exist here as a member of a paity; I represent a party and I have a right to participate whenever there is a discussion on anything.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): You are right; if there is a discussion.

SHRI LOKANATH MISRA: The point is if somebody is given time with permission he must be the only person who should be allowed and :iobody else should have been permitted whatever his emienence in the House.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): May I request the House to eiable the Chair to enforce it?

SHRI LOKANATH MISRA: I would very much like that to be done by the Chairman, the Deputy Chairman, by everybody. You must stop everyone who is not called to speak. That should be strictly adhered to or else this picking and choosing persons from this party oi that puts my party at a very great disadvantage...

AN HON. MEMBER : All parties.

SHRI LOKANATH MISRA: My party specially because everybody in my party is a gentleman. We would not break the rules and therefore we are at a disadvantage. I want this to be made very plpin that merely because of our gentle-manliness we should not be shout out. Tint is what 1 wanted to submit.

SHRI B. T. KEMPARAT (Mysore): On a point of t 'der Mr. Lokanath Misra cannot claim that only his party members ire gentlemen.

timrs

THE VICS CHAIRMAN (SHRI-M. P. BHARGAVA): That is no point of order.

SHRI KRISHAN KANT : Sir, ali that side have spoken. We are at a disadvantage now.

THE \ GE-CHAIRMAN (SHRI M. P. BHA1GAVA): You have also spoken; it is ne as if you have not spoken. Now we go to tlie regular business. Mr. Vaishampayen

# MOTION KE REPORT OF' THE UNIVERSITY GRANTS GOM MISSION- aw./.

SHRI S. K. VAISHAMPAYEN (Maharashtra): Mr. Vice-Chairman, Sir, after so much of he t and fury it is good that this House is < ebating and discussing a Report which requires very cooi, calm and rational consideration. I am thankful to the hon. Edit cation Minister foi bringing forward this m rtion to discuss this Report of the University Grants Commission. i am one of tho e who feel that the U.G.C. has done really excellent work in the field of higher education and I have always paid tributes to the Chairman and Members of he U.G.C, for whatever they have dom: during the past so many years If I w re to summarise the work of the U.G.C, n a few sentences, I would say t;,at the U.I J.G.has tried to nurture and nourish highei education as such and il has tried to h> 1]) strengthen the differer.t institutions of higher education. Not only that ; th [ U.G.Č, through various measures has >.lso given status to higher education in the courtry. But with all that I mus draw the attention of the hon. Ministe: of Education and also of the Chairman ind Members of the U.G.C to the large sc de expansion that is taking-place in the field of higher education. 3 P-M.

This expans on is not merely on a large scale, but it ■; multi-sided. If you go through tin-i ports of the U.G.C, you will find that we have at present—I will quote only a ew figures—as many as 70 universities a *d* ten institutions recog-j nised as uniw lities. Besides, there are! 2890. colleges \int an enrolment of 22.1 lakh students last year. This is the picture

U.G.C, presents to us so far as which higher education *ia* concerned. At the same time, in order to maintain this particular time, in order to maintain development, it has to enrol as many as one Iakh teaching members both in the university colleges and affiliated colleges. One lakh of teaching staff are there. And almost double number of non-teaching stall must be there so far as university colleges are concerned. Naturally such a development shall have to be properly matured and properly developed. Therefore. I am of the view that instead of merely giving grants and trying to watch the developmental aspects of college education and universities, the UGC must try to secure a sort of control and give directions to the adminstration of the university and colleges. Unless that is done I fear that all the gains that we have achieved up till now so far as higher education is concerned will be lost. My first submission for the consideration of the UGC is that it should try not only to give grants for the developmental activities of the colleges and universities as such, but it should also try to go into the various administrative features of these universities and colleges. Unless that is done, I do not think that the universities and colleges will be able to manage higher education in the way they ought to, with ah the laudable objectives that the University Grants Commission bas kept before it. Therefore, my submission is that even though in the Act itself, according to my opinion, there is no such power with the University Grants Commission, they should look into the affairs of various universities and colleges and see that the objectives they have kept in regard to higher education are achieved. UGC may require more staff, more expert They should try to obtain the personnel. services of such staff and expert personnel in order to see that the administration of different Universities in sticam-lined. For that it may to set up one more administrative have headquarters at some other place, say at a place like Nagpur or Bombay. If you go into the details of these colleges and iriiversities. you will find that moie than 60 per cent or 70 per cent of these colleges and even some of the universities have teen started in semi-urban or rural areas. They require more attention becaus:- in the semi-urban and rural areas there are not all those facilities which higher Such education should have. facilities aie no easily available at these plans. So, more attention on the part of 'he U.G.C, is necessary towards these institutions which arc more in number and which arc in 11 rai and semi-urban areas. 7f at all the